

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/34598/2026 ARBP/39/2026	INTERRNI INTERNATIONAL PRIVATE LTD., KARNATAKA VS PARAMITRA SMARTINFRA SNA PRIVATE LIMITED, NEW DELHI	AYUSH KULRAJ VS	// () //
2	D-BLAPL/22375/2026 BLAPL/7773/2026	MAMA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000034/2026
3	D-BLAPL/22444/2026 BLAPL/7774/2026	PRADEEP PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /389 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000387/2026
4	D-BLAPL/22479/2026 BLAPL/7775/2026	HENSEN DHOBA VS STATE OF ODISHA	BASUDEV MISHRA VS	MAIDALPUR /23 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000026/2026
5	D-BLAPL/22480/2026 BLAPL/7776/2026	BLESSON @ PINKU DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
6	D-BLAPL/22482/2026 BLAPL/7777/2026	CHITRASEN JENA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /430 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000419/2026
7	D-BLAPL/22539/2026 BLAPL/7778/2026	BASANTA SARAF VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISSAMCUTTACK /55 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000115/2026
8	D-BLAPL/22543/2026 BLAPL/7779/2026	BASANTA SARAF VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISSAMCUTTACK /1 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000006/2026
9	D-BLAPL/22202/2026 BLAPL/7780/2026	MUKESH MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TITILAGARH /226 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000285/2026
10	D-BLAPL/22209/2026 BLAPL/7781/2026	MUKESH MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TITILAGARH /225 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000284/2026
11	D-BLAPL/22523/2026 BLAPL/7782/2026	AKASH NAGA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /26 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000013/2026

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12	D-BLAPL/20710/2026 BLAPL/7783/2026	PRASHANTA MALLICK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	TANGI /218 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000084/2026
13	D-BLAPL/20985/2026 BLAPL/7784/2026	ASHOK KUMAR SAHU @ASHOK SAHU VS STATE OF ODISHA	CHARCHIT PRADHAN VS	TARBHA /230 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000056/2025
14	D-BLAPL/21646/2026 BLAPL/7785/2026	SANA MAHANANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /235 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000014/2024
15	D-BLAPL/21839/2026 BLAPL/7786/2026	BIDESHI KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /129 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000643/2026
16	D-BLAPL/22534/2026 BLAPL/7787/2026	KUMARI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
17	D-BLAPL/21840/2026 BLAPL/7788/2026	DAKA @ BIPIN NAYAK @ DAKUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SATYABADI /225 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000254/2023
18	D-BLAPL/21919/2026 BLAPL/7789/2026	K. MUNNA REDDY VS STATE OF ODISHA	KURESH PRASAD DASH VS	SHERAGADA /109 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000132/2026
19	D-BLAPL/21950/2026 BLAPL/7790/2026	N. NARASIMHA REDDY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BADABAZAR /350 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000100/2026
20	D-BLAPL/22535/2026 BLAPL/7791/2026	ANANTA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
21	D-BLAPL/22538/2026 BLAPL/7792/2026	NARESH BISOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /123 /2026 J.M.F.C.,ODAGAON(Nayagarh) GR/0000210/2026
22	D-BLAPL/21685/2026 BLAPL/7793/2026	JAGANNATH BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /68 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000320/2026
23	D-BLAPL/22369/2026	BIDHAN MANDAL	PRAGYAN PARAMITA MOHANTY	MALKANGIRI /595 /2024

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	BLAPL/7794/2026	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri) CT/0000011/2025
24	D-BLAPL/22373/2026 BLAPL/7795/2026	SK. RAFIKUL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE
25	D-BLAPL/22374/2026 BLAPL/7796/2026	RAGHAB SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000345/2026 BUGUDA /952 /2023 A.D.J.,BHANJANAGAR(Ganjam)
26	D-BLAPL/22540/2026 BLAPL/7797/2026	KURESHU NAYAK @ GAMANGA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	ST/0000101/2024 JARADA /61 /2024 J.M.F.C.,PATRAPUR(Ganjam)
27	D-BLAPL/22097/2026 BLAPL/7798/2026	JAMINI SWAIN @ JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GR/0000083/2024 RAJNAGAR /428 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
28	D-BLAPL/22358/2026 BLAPL/7799/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	ST/0000040/2026 / /0 SPECIAL JUDGE, NIMAPARA(Puri)
29	D-BLAPL/22517/2026 BLAPL/7800/2026	MANTU NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TR/0000031/2026 BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar)
30	D-BLAPL/22550/2026 BLAPL/7801/2026	GUPTESWAR NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ST/0000033/2026 DORAGUDA PS /32 /2026 SPECIAL JUDGE (POCSO), RAYAGADA
31	D-BLAPL/22552/2026 BLAPL/7802/2026	BHARAT KULUSIKA @ KULESIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TR/0000026/2026 BISSAMCUTTACK /16 /2026 SPECIAL JUDGE (POCSO), RAYAGADA
32	D-BLAPL/22642/2026 BLAPL/7803/2026	AJAY SINGH CHITTAUDIYA @ AJAY SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TR/0000008/2026 BONAI /93 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
33	D-BLAPL/22644/2026 BLAPL/7804/2026	RANJAN KUMAR JENA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	GR/0000331/2026 KUDANAGARI /134 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR
34	D-BLAPL/22783/2026 BLAPL/7805/2026	ABHAYA NAIK VS	SURYA KANTA PRADHAN VS	Spl/0000033/2026 JARAPADA /334 /2026 J.M.F.C.,CHHENDIPADA(Anugul)

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35	D-BLAPL/20643/2026 BLAPL/7806/2026	STATE OF ODISHA ASISH KUMAR DIGAL VS	SUSANTA KUMAR BARAL VS	GR/0000900/2026 PHULBANI SADAR /147 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000091/2025
36	D-BLAPL/22595/2026 BLAPL/7807/2026	STATE OF ODISHA SANU @ RUDRA NARAYAN BEHERA VS	ARUPA NANDA DAS VS	DHENKANAL SADAR /263 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000451/2026
37	D-BLAPL/22432/2026 BLAPL/7808/2026	STATE OF ODISHA BABLU BARAD VS	KULDEEP MOHANTY VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000425/2024
38	D-BLAPL/22549/2026 BLAPL/7809/2026	STATE OF ODISHA JIBESH PANDA VS	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /144 /2026 A.D.J,PATNAGARH(Balangir) Spl/0000015/2026
39	D-BLAPL/22593/2026 BLAPL/7810/2026	STATE OF ODISHA ANAND GHANSODIYA VS	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /9 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000048/2026
40	D-BLAPL/22651/2026 BLAPL/7811/2026	STATE OF ODISHA RAJA SAGARIA VS	MANGU NANDY VS	MALKANGIRI /455 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2025
41	D-BLAPL/22652/2026 BLAPL/7812/2026	STATE OF ODISHA RAJA SAGARIA VS	MANGU NANDY VS	MALKANGIRI /19 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000031/2025
42	D-BLAPL/22654/2026 BLAPL/7813/2026	STATE OF ODISHA BISWANATH MADKAMI VS	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000129/2020
43	D-BLAPL/22674/2026 BLAPL/7814/2026	STATE OF ODISHA SAMBHU DIGAL VS	ARIJEET MISHRA VS	AUL /206 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR TR/0000041/2026
44	D-BLAPL/22657/2026 BLAPL/7815/2026	STATE OF ODISHA RAJA SAGARIA VS	MANGU NANDY VS	MALKANGIRI /170 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000219/2025
45	D-BLAPL/22690/2026 BLAPL/7816/2026	STATE OF ODISHA PRAKASH KARNA VS	SURYAKANTA DWIBEDI VS	BOUDH /339 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000011/2026

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46	D-BLAPL/22547/2026 BLAPL/7817/2026	SANDIP KUMAR PRAJAPATI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /143 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000144/2026
47	D-BLAPL/22590/2026 BLAPL/7818/2026	KARTIK BAG @ KARTIKA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /146 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000721/2026
48	D-BLAPL/22629/2026 BLAPL/7819/2026	BHAJA BANCHHOR VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /42 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000277/2026
49	D-BLAPL/22718/2026 BLAPL/7820/2026	TARUN @ MAHESH KAMAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /104 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000037/2026
50	D-CMAPL/33322/2026 CMAPL/108/2026	KUNTI BEHERA VS D.VEERABHADRA RAO	BEDA PRAKASH PANDA VS	// () //
51	D-CMP/34080/2026 CMP/1249/2026	SARITA PANI VS JAGAT JIVAN PANI	RAJJEET ROY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000283/2024
52	D-CMP/31903/2026 CMP/1250/2026	MAHESWAR BEHERA VS GIRISH CHANDRA BEHERA	ABHILASH MISHRA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) CMA/0000005/2025
53	D-CMP/34346/2026 CMP/1251/2026	RANJIT KUMAR ROUT VS KHAGESWAR MOHANTY	BUDHIRAM DAS VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000039/2022
54	D-CMP/34883/2026 CMP/1252/2026	BANANI PATTANAIK VS AJAYA KETAN RATH	SANATAN DASH VS	// CIVIL JUDGE (SD),BANKI(Cuttack) IA/0000001/2025
55	D-CMP/34567/2026 CMP/1253/2026	KALYANI SWAIN VS BIJAY KUMAR SWAIN	AJIT CHANDRA MOHAPATRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) EC/0000013/2012
56	D-CONTC/31878/2026 CONTC/4690/2026	SUKANTI MOHANTY VS DR. N. THIRUMALLA NAIK, COMMNR. CUM SECY., S AND ME DEPT.,BHUBANESWAR	ADV. VS	// () //
57	D-CONTC/32620/2026	PUSPALATA SETHY	SALYADU ANIL KUMAR DORA	//

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	CONTC/4691/2026	VS MONARANJAN SAMANTRAY, BRANCH MANAGER , SBI , CHASAKHANDA	VS	0 //
58	D-CONTC/32694/2026 CONTC/4692/2026	NARAHARI BAL VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
59	D-CONTC/32697/2026 CONTC/4693/2026	SUJANA ROUT VS ASWATHI S, COMMNR. CUM SECY TO GOVT., H AND FW DEPT.,BHUBANESWAR	ADV. VS	// 0 //
60	D-CONTC/32703/2026 CONTC/4694/2026	SUKANTA KUMAR SWAIN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S.	ADV. VS	// 0 //
61	D-CONTC/32795/2026 CONTC/4695/2026	DHARMAPADA BHUYAN VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV. VS	// 0 //
62	D-CONTC/32874/2026 CONTC/4696/2026	BANAMALI JENA @ JANA VS PRAGNYA PARAMITA, TAHASILDAR ,OUPADA,BALASORE	ARUN KUMAR BEHERA VS	// 0 //
63	D-CONTC/32901/2026 CONTC/4697/2026	AYUSHEE MOHANTY VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
64	D-CONTC/32944/2026 CONTC/4698/2026	UTKAL KESHARI SAMAL VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
65	D-CONTC/3754/2026 CONTC/4699/2026	BIJAY LAXMI BEHERA VS SUBHA SHARMA, I.A.S	SHASHI BHUSAN JENA VS	// 0 //
66	D-CONTC/33236/2026 CONTC/4700/2026	JYOSHNA KUMARI PATTNAIK VS AMRIT RITURAJ, IAS	ADV. VS	// 0 //
67	D-CONTC/28078/2026 CONTC/4701/2026	HARIPADA MANDAL VS SIDHARTH KATERIA, SUPERINTENDENT OF POLICE, KENDRAPARA	RANJIT MOHANTY VS	// 0 //
68	D-CONTC/33241/2026 CONTC/4702/2026	MANAS KUMAR DASH VS	ADV VS	// 0

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69	D-CONTC/33242/2026 CONTC/4703/2026	SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. ABHIMANYU MOHANTA VS SURESH KUMAR VASHISHTH, I.A.S.	ADV. VS	// // 0 //
70	D-CONTC/33248/2026 CONTC/4704/2026	AMARENDRA SARANGI VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
71	D-CONTC/30063/2026 CONTC/4705/2026	SANTOSH KUMAR SWAIN VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., REVENUE AND D.M DEPT., ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
72	D-CONTC/30843/2026 CONTC/4706/2026	GANGADHAR KHANDAYAT VS DR.RISHABH KUMAR SINHA, SENIOR DIVISIONAL PERSONNEL OFFICER,SOUTH EASTERN RAILWAY	ADV. VS	// 0 //
73	D-CONTC/33258/2026 CONTC/4707/2026	PRINCE KUMAR PUTEL VS LOKHANDE PRASHANT SITARAM, I.A.S	ADV. VS	// 0 //
74	D-CONTC/31057/2026 CONTC/4708/2026	BRAHMAPADA MOHANTY VS KALI PRASANNA MAHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
75	D-CONTC/33317/2026 CONTC/4709/2026	AKSHAYA KUMAR JENA VS RANJIT KUMAR MALLICK, TAHASILDAR, DANAGADI, JAJPUR	ADV. VS	// 0 //
76	D-CONTC/33640/2026 CONTC/4710/2026	PREMA MANJARI NAYAK VS DODA VENKAT SWAMY, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/33892/2026 CONTC/4711/2026	SURESH KUMAR NAIK VS RAJENDRA PRASAD SAHU, BLOCK EDUCATION OFFICER, LAKHANPUR	ADV. VS	// 0 //
78	D-CONTC/34257/2026 CONTC/4712/2026	KESHAB CHANDRA LENKA VS LAXMAN KUMAR MARANDI, SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, SALPADA	ADV VS	// 0 //
79	D-CONTC/34290/2026 CONTC/4713/2026	DAITARI SAHU @ DAITARI SAHOO VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //

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80	D-CONTC/32171/2026 CONTC/4714/2026	BISHNU CHARAN BEHERA VS MUKESH KUMAR BHAMU, I.P.S, S.P., SAMBALPUR	ADV. VS	// 0 //
81	D-CONTC/5631/2026 CONTC/4715/2026	UMAKANTA SAMAL VS DILIP KUMAR SETHI, TAHASILDAR, HINDOL,DHENKANAL	HRUDANANDA MOHAPATRA VS	// 0 //
82	D-CONTC/32175/2026 CONTC/4716/2026	PARSURAM SAHOO VS AMITAV THAKUR, I.P.S	ADV. VS	// 0 //
83	D-CONTC/5777/2026 CONTC/4717/2026	SUMAN DASH VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// 0 //
84	D-CONTC/34919/2026 CONTC/4718/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/34932/2026 CONTC/4719/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CHIEF ENGINEER 1, RWSS, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/34907/2026 CONTC/4720/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/34929/2026 CONTC/4721/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, S.C. AND S.T. DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/34917/2026 CONTC/4722/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS ADDITIONAL CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT,ODISHA, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/34913/2026 CONTC/4723/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF LAND RECORDS AND SURVEY, BOARD OF REVENUE, CUTTACK	ADV. VS	// 0 //
90	D-CONTC/34930/2026 CONTC/4724/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
91	D-CONTC/6683/2026	GUPTESWAR HATI	PRAMOD CHANDRA SEJPADA	//

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	CONTC/4725/2026	VS NARAYAN NAYAK,IPS	VS	0 //
92	D-CONTC/34910/2026 CONTC/4726/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ADV. VS	// 0 //
93	D-CONTC/34922/2026 CONTC/4727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/34911/2026 CONTC/4728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/34931/2026 CONTC/4729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/34916/2026 CONTC/4730/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/33458/2026 CONTC/4731/2026	DR.SARAT KUMAR SAHOO VS PROF. CHANDI PRASAD NANDA, V.C, UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR	ATMAJIT MANMITH DAS VS	// 0 //
98	D-CONTC/34906/2026 CONTC/4732/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/34924/2026 CONTC/4733/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY , REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/34912/2026 CONTC/4734/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/34914/2026 CONTC/4735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/10273/2026 CONTC/4736/2026	ARJUN KATHIA VS	ADV. VS	// 0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/34908/2026 CONTC/4737/2026	SACHIN RAMCHANDRA JAIDHAN, I.A.S. REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, ELEMENTARY EDUCATION, BHUBANESWAR	ADV. VS	// // 0 //
104	D-CONTC/34923/2026 CONTC/4738/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY , SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
105	D-CONTC/32286/2026 CONTC/4739/2026	PRIYADARSINI OTA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0 //
106	D-CONTC/34918/2026 CONTC/4740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BHUBANESWAR	ADV. VS	// 0 //
107	D-CONTC/34915/2026 CONTC/4741/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
108	D-CONTC/34935/2026 CONTC/4742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK	ADV. VS	// 0 //
109	D-CONTC/32302/2026 CONTC/4743/2026	GOBINDA CHANDRA PATRA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
110	D-CONTC/34926/2026 CONTC/4744/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
111	D-CONTC/11628/2026 CONTC/4745/2026	UMAKANTA SAMAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
112	D-CONTC/34934/2026 CONTC/4746/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SETTLEMENT OFFICER, CUTTACK	ADV. VS	// 0 //
113	D-CONTC/32473/2026 CONTC/4747/2026	BANAMALI PRADHAN VS V.KEERTHI VASAN, I.A.S	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/34933/2026 CONTC/4748/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/34928/2026 CONTC/4749/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/32475/2026 CONTC/4750/2026	LAXMI MANDAL VS RAKESH KUMAR PARIDA, O.A.S	ADV. VS	// 0 //
117	D-CONTC/32974/2026 CONTC/4751/2026	SUSHIL KUMAR KAR VS USHA PADHEE, ADDL. CHIEF SECY. TO GOVT. CUM COMMNR., H AND UD DEPT.,BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/34909/2026 CONTC/4752/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT CUTTACK VS DIRECTOR OF CONSOLIDATION, LAND RECORDS AND SURVEYS, ODISHA, CUTTACK	ADV. VS	// 0 //
119	D-CONTC/33669/2026 CONTC/4753/2026	SRIMATI SASMAL VS SOVA SHARMA, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/33685/2026 CONTC/4754/2026	GAGAN BIHARI NAYAK VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/34956/2026 CONTC/4755/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/34976/2026 CONTC/4756/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, BHADRAK	ADV. VS	// 0 //
123	D-CONTC/34954/2026 CONTC/4757/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, ANGUL	ADV. VS	// 0 //
124	D-CONTC/34982/2026 CONTC/4758/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
125	D-CONTC/34957/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4759/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //
126	D-CONTC/34971/2026 CONTC/4760/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEDICAL OFFICER, ANGUL	ADV. VS	// 0 //
127	D-CONTC/34986/2026 CONTC/4761/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
128	D-CONTC/34978/2026 CONTC/4762/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/34966/2026 CONTC/4763/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
130	D-CONTC/34962/2026 CONTC/4764/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
131	D-CONTC/34963/2026 CONTC/4765/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, BHADRAK	ADV. VS	// 0 //
132	D-CONTC/34988/2026 CONTC/4766/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
133	D-CONTC/34990/2026 CONTC/4767/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, SONEPUR	ADV. VS	// 0 //
134	D-CONTC/34994/2026 CONTC/4768/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA	ADV. VS	// 0 //
135	D-CONTC/35010/2026 CONTC/4769/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
136	D-CONTC/34995/2026 CONTC/4770/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/34959/2026 CONTC/4771/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
138	D-CONTC/34979/2026 CONTC/4772/2026	SECRETARY, HEALTH DEPARTMENT, BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
139	D-CONTC/34975/2026 CONTC/4773/2026	CDMO, ANGUL REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
140	D-CONTC/34230/2026 CONTC/4774/2026	CHIEF MEDICAL OFFICER, D.H.H., ANGUL TRUCK OWNERS ASSOCIATION, RAYAGADA VS	JANMEJAYA KATIKIA VS	// // 0
141	D-CONTC/35030/2026 CONTC/4775/2026	ASHUTOSH KULKARNI,IAS, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
142	D-CONTC/34985/2026 CONTC/4776/2026	PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
143	D-CONTC/34973/2026 CONTC/4777/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
144	D-CONTC/34969/2026 CONTC/4778/2026	CDMO, ANGUL REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
145	D-CONTC/35014/2026 CONTC/4779/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
146	D-CONTC/35021/2026 CONTC/4780/2026	CDMO, BALASORE REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
147	D-CONTC/34984/2026 CONTC/4781/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/34977/2026 CONTC/4782/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
149	D-CONTC/34964/2026 CONTC/4783/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, ANGUL	ADV. VS	// 0
150	D-CONTC/35003/2026 CONTC/4784/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA	ADV. VS	// 0
151	D-CONTC/34993/2026 CONTC/4785/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
152	D-CONTC/34998/2026 CONTC/4786/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
153	D-CONTC/34980/2026 CONTC/4787/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA, BHUBANESWAR	ADV. VS	// 0
154	D-CONTC/34996/2026 CONTC/4788/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0
155	D-CONTC/35006/2026 CONTC/4789/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA	ADV. VS	// 0
156	D-CONTC/34960/2026 CONTC/4790/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, ANGUL	ADV. VS	// 0
157	D-CONTC/34968/2026 CONTC/4791/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	ADV. VS	// 0
158	D-CONTC/34992/2026 CONTC/4792/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
159	D-CONTC/35000/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4793/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//
160	D-CONTC/35004/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4794/2026	VS	VS	0
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., ODISHA		//
161	D-CONTC/34955/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4795/2026	VS	VS	0
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//
162	D-CONTC/35005/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4796/2026	VS	VS	0
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA		//
163	D-CONTC/34972/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4797/2026	VS	VS	0
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//
164	D-CONTC/34981/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4798/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//
165	D-CONTC/34958/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4799/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY DEPARTMENT, BHUBANESWAR		//
166	D-CONTC/34989/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4800/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//
167	D-CONTC/34961/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4801/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//
168	D-CONTC/34987/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4802/2026	VS	VS	0
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//
169	D-CONTC/34902/2026	SURYAMANI TRIPATHY	JANMEJAYA KATIKIA	//
	CONTC/4803/2026	VS	VS	0
		DR.SARTHAK SARANGI, IPS		//
170	D-CONTC/35031/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4804/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CONTC/35081/2026 CONTC/4805/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
172	D-CONTC/35032/2026 CONTC/4806/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
173	D-CONTC/34997/2026 CONTC/4807/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
174	D-CONTC/34967/2026 CONTC/4808/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
175	D-CONTC/35033/2026 CONTC/4809/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
176	D-CONTC/34974/2026 CONTC/4810/2026	PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
177	D-CONTC/35079/2026 CONTC/4811/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
178	D-CONTC/35009/2026 CONTC/4812/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
179	D-CONTC/35034/2026 CONTC/4813/2026	DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
180	D-CONTC/35038/2026 CONTC/4814/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
181	D-CONTC/35017/2026 CONTC/4815/2026	DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CONTC/30067/2026 CONTC/4816/2026	GOURANGA CHARAN JENA VS PRASANTA KUMAR PUHAN, ORS	ADV. VS	// 0 //
183	D-CONTC/35024/2026 CONTC/4817/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
184	D-CONTC/31866/2026 CONTC/4818/2026	KAMALAKANTA GHOSH VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
185	D-CONTC/34983/2026 CONTC/4819/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
186	D-CONTC/32260/2026 CONTC/4820/2026	URJANI DEENABANDHU VS ANANYA DAS,ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY (OSEPA),BHUBANESWAR	ADV. VS	// 0 //
187	D-CONTC/32295/2026 CONTC/4821/2026	GAGAN SHIAL VS DEBAJANI BHUYAN, TAHASILDAR, BAHANAGA	SURYAKANTA DASH VS	// 0 //
188	D-CONTC/33074/2026 CONTC/4822/2026	NIHARKANTA PRAHARAJ VS PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// 0 //
189	D-CONTC/33079/2026 CONTC/4823/2026	HARIKRUSHNA PANIGRAHI VS PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// 0 //
190	D-CONTC/30065/2026 CONTC/4824/2026	CHANDAN KUMAR KAR VS ASWATHY S., PRINCIPAL SECRETARY, H AND F WELFARE DEPT., ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
191	D-CONTC/32981/2026 CONTC/4825/2026	SANJAY KUMAR PRADHAN VS DR.GIRIDHARI BHOI, M.D, OPOLFED	ADV. VS	// 0 //
192	D-CONTC/33058/2026 CONTC/4826/2026	HRUSHIKESH PRAHARAJ VS ARVIND AGRAWALA, I.A.S, SECRETARY, HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
193	D-CONTC/33537/2026	NIRAKAR JENA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4827/2026	VS	VS	()
		ABHIMANYU SETHI, BLOCK EDUCATION OFFICER, JAJPUR I		//
194	D-CONTC/11630/2026	BENUDHAR SAHU	ADV.	//
	CONTC/4828/2026	VS	VS	()
		ARAVIND AGRAWAL, I.A.S		//
195	D-CRLA/22001/2026	SUSANT NAYAK	RAVI SHANKAR SAMAL	PARADEEP LOCK /261 /2023
	CRLA/678/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000046/2023
196	D-CRLA/21899/2026	AMULYA KUMAR CHAMPATIRAY	DR.NIRANJAN SWAIN	PIPLI /10 /2012
	CRLA/679/2026	VS	VS	1ST A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		ST/0000001/2014
197	D-CRLA/22028/2026	KALU CHARAN PALLEYI	PURNA CHANDRA DAS	VIGILANCE PS (BERHAMPUR) /25 /2022
	CRLA/680/2026	VS	VS	SPECIAL JUDGE (VIGILANCE), PHULBA
		STATE OF ODISHA(VIG.)		GR/0000006/2022
198	D-CRLA/22205/2026	DINA BISWAL	JUGALA KISHORE PANDA	BINIKA /26 /2017
	CRLA/681/2026	VS	VS	A.D.J.,SONEPUR(Sonepur)
		STATE OF ODISHA		SC/0000033/2017
199	D-CRLA/17998/2026	RANJAN KUMAR MALLIK	BIKRAM CHANDRA GHADEI	MANGALPUR /252 /2022
	CRLA/682/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
		STATE OF ODISHA		Spl/0000098/2022
200	D-CRLA/19756/2026	ANIRUDHA PARAMANIK	ARIJEET MISHRA	BYREE /196 /2024
	CRLA/683/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
		STATE OF ODISHA		Spl/0000114/2024
201	D-CRLA/21834/2026	MATA SINGH @ MATA SINGH DEOGAM	SK. ZAFARULLA	SARAT /71 /2025
	CRLA/684/2026	VS	VS	A.D.J.,UDALA(Mayurbhanj)
		STATE OF ODISHA		ST/0000258/2025
202	D-CRLMC/22507/2026	MANORANJAN MOHAPATRA	BIDYADHAR MANSING	KHANDAGIRI P.S. /586 /2026
	CRLMC/2481/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001510/2026
203	D-CRLMC/21189/2026	PRABHAT ROUTRAY	JYOTIRMAYA SAHOO	RANPUR /145 /2020
	CRLMC/2482/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000183/2020
204	D-CRLMC/22544/2026	AMBUJA MALLICK	KULDEEP MOHANTY	TUMUDIBANDHA /125 /2025
	CRLMC/2483/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamar)

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205	D-CRLMC/22131/2026 CRLMC/2484/2026	STATE OF ODISHA SIKAKA LADO@LADA SIKAKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	Spl/0000168/2025 LANJIGARH /28 /2017 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000349/2017
206	D-CRLMC/22323/2026 CRLMC/2485/2026	SRIKANTA SAHOO @ CHAGALA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	MANCHESWAR P.S. /169 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000500/2023
207	D-CRLMC/22621/2026 CRLMC/2486/2026	HAREKRISHNA @ HAREKRUSHNA PANDA VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	BHUBANESWAR VIGILANCE /4 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000004/2019
208	D-CRLMC/19669/2026 CRLMC/2487/2026	BINA PRADHAN@BINAPANI PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUNDHEIGOLA /259 /2023 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000028/2023
209	D-CRLMC/22225/2026 CRLMC/2488/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /242 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000609/2023
210	D-CRLMC/22048/2026 CRLMC/2489/2026	SAROJ HARIJAN@SARADA HARIJAN VS STATE OF ODISHA	SASWAT KUMAR SETHI VS	JEYPORE MAHILA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000422/2023
211	D-CRLMC/22511/2026 CRLMC/2490/2026	ARJUNA PARIDA@DHANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /18 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000007/2024
212	D-CRLMC/22315/2026 CRLMC/2491/2026	CHANDRAKANT SUBASH PATIL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /100 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2021
213	D-CRLMC/22320/2026 CRLMC/2492/2026	RAGHUNATH PANGI @ KUNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
214	D-CRLMC/10781/2026 CRLMC/2493/2026	GOPAL PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARANGA /289 /2021 J.M.F.C.(II),CUTTACK(Cuttack) GR/0003161/2021
215	D-CRLMC/22526/2026 CRLMC/2494/2026	RAJKUMAR RAI VS STATE OF ODISHA	ABHISEK MOHANTY VS	ULLUNDA /101 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000047/2025

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216	D-CRLMC/20107/2026 CRLMC/2495/2026	SURYAKANTA @ KANHU MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NIALI /115 /1997 1ST A.D.J., CUTTACK(Cuttack) ST/0000222/2014
217	D-CRLMC/20058/2026 CRLMC/2496/2026	DUSASAN SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NIALI /103 /2004 J.M.F.C.,NIALI(Cuttack) GR/0000663/2004
218	D-CRLMC/21859/2026 CRLMC/2497/2026	SABDAR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAMPUR (SONEPUR) /120 /2026 A.D.J.,SONEPUR(Sonepur) Spl/0000008/2026
219	D-CRLMC/22582/2026 CRLMC/2498/2026	ASHOK KUMAR DAS VS STATE OF ODISHA	UPENDRA KUMAR SAMAL, SR.ADV. VS	BHADRAK TOWN /325 /2021 J.M.F.C.,BHADRAK(Bhadrak) GR/0002198/2021
220	D-CRLMC/22696/2026 CRLMC/2499/2026	SUDARSHAN SETHI VS STATE OF ODISHA	ABHAY KHANDELWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC MIS.CASE/0000071/2025
221	D-CRLMC/22779/2026 CRLMC/2500/2026	PALASH BEPARI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang 2(A)CC/0000001/2026
222	D-CRLMC/22004/2026 CRLMC/2501/2026	ROHIT KUMAR AGRAWAL VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	SAINTALA /114 /2026 J.M.F.C.,SAINTALA(Balangir) GR/0000111/2026
223	D-CRLMC/22904/2026 CRLMC/2502/2026	TOFAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (CHATRAPUR) /183 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000496/2020
224	D-CRLMC/22784/2026 CRLMC/2503/2026	PRADIPTA JENA @ PRADEEPTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	DHAULI PS /176 /2026 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000470/2026
225	D-CRLMP/22125/2026 CRLMP/1001/2026	SANTOSH NAG VS STATE OF ODISHA	PANKAJ SONI VS	/ /0 (//
226	D-CRLMP/18582/2026 CRLMP/1002/2026	HAREKRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ / S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000040/2024
227	D-CRLMP/22545/2026	BAPUNI@SUNEET JENA	PRIYA RANJAN SINGH	KANTABANIA PS /106 /2026

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	CRLMP/1003/2026	VS STATE OF ODISHA	VS	() //
228	D-CRLMP/22924/2026 CRLMP/1004/2026	PRAMOD KUMAR SWAIN VS DEPUTY COMMNR. OF POLICE, CUTTACK	SIDHARTHA MISHRA VS	CUTTACK SADAR /263 /2026 () //
229	D-CRLMP/22509/2026 CRLMP/1005/2026	P.BARSHA RANI PATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
230	D-CRLMP/22698/2026 CRLMP/1006/2026	JITENDRA SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 () //
231	D-CRLMP/22870/2026 CRLMP/1007/2026	SUNIT KUMAR MISHRA VS STATE OF ODISHA	MITHUN DAS VS	/ /0 () //
232	D-CRLMP/19480/2026 CRLMP/1008/2026	B. JANAKI PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLANTHARA (BERHAMPUR) /62 /2026 () //
233	D-CRLREV/20801/2026 CRLREV/499/2026	MANA BHATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JHARIGAM /44 /2019 A.D.J.,UMERKOTE(Nabarangapur) CRA/0000001/2024
234	D-CRLREV/22923/2026 CRLREV/500/2026	ABDESH RAJ PANDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	BHARATPUR PS /73 /2022 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000029/2026
235	D-CRLREV/21766/2026 CRLREV/501/2026	PINTA @ BADRI NARAYAN NAYAK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	TIRTOL /335 /2015 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CRA/0000003/2021
236	D-EXP/33637/2026 EXP/86/2026	PANKAJ KUMAR PANDA VS BHASKAR JYOTI SARMA ,ADDITIONAL CHIEF SECRETARY FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA	MOHIT KUMAR PATI VS	// () //
237	D-FAO/27410/2026 FAO/884/2026	M/S.NATIONAL INSURANCE CO. LTD.,PARADEEP BRANCH VS ASHA KHATUA	PRAMOD KUMAR TRIPATHY, S.TRIPATHY, A.A.MISHRA, S.RAY VS	COMNR FOR EMPLOYEES COMPENSAT EC/0000061/2020
238	D-MACA/31523/2026 MACA/718/2026	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK VS	DAYANIDHI MISHRA VS	// I MACT,KEONJHAR(Kendujhar)

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239	D-MACA/32383/2026 MACA/719/2026	BIJAY KUMAR SAHOO DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO LTD.,BALASORE VS JOGENDRA HANSDA	SASWATA PATNAIK VS	Mac/0000253/2018 // I MACT,BALASORE(Baleshwar) Mac/0000503/2018
240	D-MACA/27054/2026 MACA/720/2026	THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,KHURDA VS ARATI MAHAKUR @ KARNA	PRADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000044/2024
241	D-MACA/27453/2026 MACA/721/2026	THE MANAGER (T.P.HUB), M/S NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK VS SARBESWAR MAHARANA	G.P.DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000672/2020
242	D-MACA/24617/2026 MACA/722/2026	B.M.,ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS SUGANTI TOPNO	RIMJHIMBALA PATI VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000256/2022
243	D-MACA/32012/2026 MACA/723/2026	M/S. NATIONAL INSURANCE COMPANY LIMITED,CUTTACK VS SUCHISMITA SINGH@JENA	PRAMOD KUMAR TRIPATHY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001014/2017
244	D-MACA/27449/2026 MACA/724/2026	MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD. DO I, CUTTACK VS MANAS KUMAR MAHARANA	G.P.DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000670/2020
245	D-MACA/31998/2026 MACA/725/2026	D.M.,NATIONAL INSURANCE CO.LTD., CUTTACK VS SHANTI BAI	PRAMOD KUMAR TRIPATHY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000257/2018
246	D-MACA/28716/2026 MACA/726/2026	AJAYA MUDULI VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000080/2023
247	D-MACA/34557/2026 MACA/727/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BHUBANESWAR VS ANANTA PRASAD DAS	SOMNATH ROY VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara) Mac/0000085/2018
248	D-MACA/34169/2026 MACA/728/2026	M/S.SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR VS MANJULATA PATI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000171/2022
249	D-MACA/34066/2026 MACA/729/2026	SOBHAGINI MISHRA VS ADEI PATTANAYAK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000019/2019

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250	D-MATA/25314/2026 MATA/253/2026	DIPTIMAYEE PATRA @ SWAIN VS PRASANTA KUMAR PATRA	BIBHUTI RANJAN MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000145/2022
251	D-RPFAM/27587/2026 RPFAM/205/2026	MANASI LENKA VS SANJAYA KUMAR LENKA	PABITRA MOHAN PALATASINGH VS	// JUDGE FAMILY COURT,KHURDA(Khorda) Crp/0000210/2018
252	D-RSA/33191/2026 RSA/376/2026	BHAKTARAM MAJHI VS HARISH CHANDRA MAJHI	BISWAMBAR MOHANTY VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000014/2019
253	D-RSA/31556/2026 RSA/377/2026	AMARENDRA KUMAR AGRAWALLA @ AMARENDRA AGRAWALLA VS SULOCHANA SAHU	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) RFA/0000005/2023
254	D-RVWPET/33214/2026 RVWPET/168/2026	SANKARSAN SAHU VS THE CHIEF MANAGER,POWER GRID CORPORATION OF INDIA LIMITED, KHURDA	ANSHUMAN DAS VS	// O //
255	D-RVWPET/33337/2026 RVWPET/169/2026	STATE OF ODISHA VS SURATHA SUNA	SURYA NARAYAN PATNAIK, AGA VS	// O //
256	D-RVWPET/32483/2026 RVWPET/170/2026	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// O //
257	D-RVWPET/34903/2026 RVWPET/171/2026	UNION OF INDIA VS SADHAN KUMAR SINHA	RAJESH KUMAR MAHAPATRA, SENIOR PANEL COUNSEL VS	O //
258	D-TRP(C)/34259/2026 TRP(C)/234/2026	YAJNASENI OJHA VS RAJESH KUMAR MOHARANA	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000234/2026
259	D-TRP(C)/34624/2026 TRP(C)/235/2026	MADHUSMITA DASH VS SOUMYA SHANKAR SHARMA	ASHOK KUMAR SARANGI VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000206/2025
260	D-TRP(C)/34617/2026 TRP(C)/236/2026	JOGENDRA BEHERA VS MINING OFFICER, KENDRAPARA	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000707/2024
261	D-WA/33960/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1027/2026	VS	VS	0
		RITI PARBANI NANDA		//
262	D-WA/33959/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1028/2026	VS	VS	0
		SUBHAKANTA MISHRA		//
263	D-WA/33962/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//
	WA/1029/2026	VS	VS	0
		PURNA CHANDRA SAHU		//
264	D-WA/33964/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1030/2026	VS	VS	0
		PRAMODINI DASH		//
265	D-WA/33483/2026	SATYA SEKHAR RATH	SAMIR KUMAR MISHRA, SR.ADV.	//
	WA/1031/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/33169/2026	BINOD MAHATO	SUBHADUTTA ROUTRAY	//
	WP(C)/23967/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/33335/2026	BHIMSEN @ BHIMASEN PRADHAN	BIJAY KUMAR BEHERA	//
	WP(C)/23968/2026	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/30321/2026	G.K.F.NURSING INSTITUTE, BHUBANESWAR	ARUPANANDA GOSWAMY	//
	WP(C)/23969/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/33459/2026	LAXMIDHAR MALLIK	MANOJ KUMAR PANDA	//
	WP(C)/23970/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/30323/2026	ANANYA ACADEMY OF MEDICAL SCIENCE, KHURDA	ARUPANANDA GOSWAMY	//
	WP(C)/23971/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/33617/2026	SANATAN BEHERA	BHARAT CHANDRA PANDA	//
	WP(C)/23972/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/34553/2026	JAMINI KAR	SUSANTA SEKHAR PARIDA	//
	WP(C)/23973/2026	VS	VS	0

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273	D-WP(C)/32258/2026 WP(C)/23974/2026	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	RANJIT MOHANTY VS	// // 0
274	D-WP(C)/33794/2026 WP(C)/23975/2026	STATE OF ODISHA DRIEMS UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// // 0
275	D-WP(C)/34292/2026 WP(C)/23976/2026	UNION OF INDIA RUPAK KUMAR GANTAYAT VS	SATYABRATA MOHANTY (1) VS	// // 0
276	D-WP(C)/32468/2026 WP(C)/23977/2026	STATE OF ODISHA PRAHALAD DAS VS	KSHIROD KUMAR ROUT VS	// // 0
277	D-WP(C)/33061/2026 WP(C)/23978/2026	UNION OF INDIA DR.MANINDRA KUMAR MEHER VS	NIRANJAN LENKA VS	// // 0
278	D-WP(C)/33438/2026 WP(C)/23979/2026	STATE OF ODISHA UNION OF INDIA VS	ALOK KUMAR MOHANTY VS	// // 0
279	D-WP(C)/33516/2026 WP(C)/23980/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER-BIMALGARH , ANGUL PRANATOSH ACHARYA VS	BISWAJIT MAHARANA VS	// // 0
280	D-WP(C)/33895/2026 WP(C)/23981/2026	STATE OF ODISHA ANJANADEVII COLLEGE OF NURSING, JAMUHARI, KHURDA VS	PRITAM KUMAR MOHANTY VS	// // 0
281	D-WP(C)/33515/2026 WP(C)/23982/2026	STATE OF ODISHA MAMATA SAHU VS	AMITAV MOHANTY VS	// // 0
282	D-WP(C)/34430/2026 WP(C)/23983/2026	STATE OF ODISHA CHITTARANJAN MISHRA VS	ASHOK KUMAR SAHOO VS	// // 0
283	D-WP(C)/33781/2026 WP(C)/23984/2026	CHIEF MANAGER CUM AUTHORISED OFFICER, AXIS BANK LTD., BHUBANESWAR MADHAB DAS VS	SARAT KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/34537/2026 WP(C)/23985/2026	SAJJAN PODDAR VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR,KHURDA	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/32934/2026 WP(C)/23986/2026	BHARAT CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
286	D-WP(C)/33274/2026 WP(C)/23987/2026	DURGA PRASAD SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/31114/2026 WP(C)/23988/2026	PINTU JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
288	D-WP(C)/33136/2026 WP(C)/23989/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER-BIMALAGARH,ANGUL	BIBHUTI BHUSAN MISHRA VS	// 0 //
289	D-WP(C)/34204/2026 WP(C)/23990/2026	SUSHIL PAHWA VS JAYAMALA SATAPATHY	PRAGYAN PARAMITA MOHANTY VS	// 0 //
290	D-WP(C)/33279/2026 WP(C)/23991/2026	DURGA PRASAD SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
291	D-WP(C)/34647/2026 WP(C)/23992/2026	RAJKISHORE SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, NAYAGADA	SARADA PRASANNA SARANGI VS	// 0 //
292	D-WP(C)/34324/2026 WP(C)/23993/2026	ANJALI COLLEGE OF NURSING STUDIES, UTTARA CHHAK, KHURDA VS STATE OF ODISHA	MANORANJAN KAR VS	// 0 //
293	D-WP(C)/33250/2026 WP(C)/23994/2026	PABITRA KUMAR GOUDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
294	D-WP(C)/34199/2026 WP(C)/23995/2026	SUBRAT ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
295	D-WP(C)/32470/2026	PRADIPTA KUMAR BAHINIPATI	BRAHMANANDA TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23996/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33341/2026	KRUSHNA MOHAN GOUD	BIJAY KUMAR BEHERA	//
	WP(C)/23997/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/32340/2026	SHIBANI PRIYADARSHINI	ASHUTOSH MOHANTA	//
	WP(C)/23998/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/32342/2026	PURNA CHANDRA MISHRA	BIJAY KUMAR BEHERA	//
	WP(C)/23999/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/33198/2026	MALATI KHATUA @ PARIDA	C. KASTURI	//
	WP(C)/24000/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/33460/2026	SUMATI NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/24001/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/28526/2026	ABHIMANYU NAYAK	ARUNA NAYAK	//
	WP(C)/24002/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/32493/2026	SUSHANTA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/24003/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/32967/2026	PABITRA KUMAR DANDASANA	SUBHADUTTA ROUTRAY	//
	WP(C)/24004/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/33465/2026	PRIYANKA SAHOO	SHASHI BHUSAN JENA	//
	WP(C)/24005/2026	VS THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA, KEONJHAR BRANCH	VS	0 //
305	D-WP(C)/34828/2026	M/S. BAVYA HEALTH SERVICES PVT. LTD., SAMBALPUR	ASIT KUMAR DASH	//
	WP(C)/24006/2026	VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	VS	0 //
306	D-WP(C)/32964/2026	RAMANANDA MISHRA	SUBHADUTTA ROUTRAY	//
	WP(C)/24007/2026	VS	VS	0

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307	D-WP(C)/32830/2026 WP(C)/24008/2026	STATE OF ODISHA MAHESWAR BEHERA VS UNION OF INDIA	ABHIRAM SWAIN VS	// // 0 //
308	D-WP(C)/34471/2026 WP(C)/24009/2026	ANIL BERIHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
309	D-WP(C)/34809/2026 WP(C)/24010/2026	RASHMI MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	// 0 //
310	D-WP(C)/34815/2026 WP(C)/24011/2026	BIJAYANANDA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	// 0 //
311	D-WP(C)/34473/2026 WP(C)/24012/2026	RAJU MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
312	D-WP(C)/33507/2026 WP(C)/24013/2026	DILLIP KUMAR SETHY VS THE DEPUTY COMMISSIONER, CGST AND CENTRAL EXCISE	BIJAY PANDA VS	// 0 //
313	D-WP(C)/34886/2026 WP(C)/24014/2026	BADAL BASKEY VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
314	D-WP(C)/34612/2026 WP(C)/24015/2026	DARPA BIHARI MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
315	D-WP(C)/34582/2026 WP(C)/24016/2026	DEBADATTA SETHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
316	D-WP(C)/34808/2026 WP(C)/24017/2026	BRUNDABAN JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
317	D-WP(C)/34277/2026 WP(C)/24018/2026	AKSHAYA KUMAR SAMANTASINGHAR VS STATE OF ODISHA	PRABIN DAS VS	// 0 //

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318	D-WP(C)/34591/2026 WP(C)/24019/2026	BAIJAYANTI PASAYAT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/33684/2026 WP(C)/24020/2026	NAKULA CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	D-WP(C)/34682/2026 WP(C)/24021/2026	M/S.P.K.CONSTRUCTION, CUTTACK VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
321	D-WP(C)/34663/2026 WP(C)/24022/2026	M/S RADHEY RADHEY, ATOPUR, KENDUJHAR VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
322	D-WP(C)/34840/2026 WP(C)/24023/2026	JYOTIPRAJNYA JENA VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
323	D-WP(C)/34841/2026 WP(C)/24024/2026	KAILASH CHANDRA SETHI VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
324	D-WP(C)/34847/2026 WP(C)/24025/2026	HAREKRUSHNA DAS VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
325	D-WP(C)/34854/2026 WP(C)/24026/2026	PARTHA MAHALIK VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
326	D-WP(C)/34859/2026 WP(C)/24027/2026	JOGESWAR GIRI VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
327	D-WP(C)/34867/2026 WP(C)/24028/2026	SUBHANKAR SAHU VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
328	D-WP(C)/34818/2026 WP(C)/24029/2026	HARAPRIYA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
329	D-WP(C)/34877/2026	ANKITA NAYAK	DEBABRATA DAS	//

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	WP(C)/24030/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/33005/2026	TAPASMITA SUTAR	BHABANI SHANKAR RAYAGURU	//
	WP(C)/24031/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/33898/2026	KHIRADA DIGAL	AKSHAYA KUMAR SAHOO	//
	WP(C)/24032/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/34514/2026	PRADIP SAMAL	SIDHARTHA MISHRA	//
	WP(C)/24033/2026	VS UNION OF INDIA	VS	0 //
333	D-WP(C)/34898/2026	KALPANA MISHRA	SUJATA JENA	//
	WP(C)/24034/2026	VS COMMISSIONER CUM SECRETARY, GOVERNMENT OF ODISHA, BHUBANESWAR	VS	0 //
334	D-WP(C)/34749/2026	KNOWLEDGE INFRASTRUCTURE SYSTEMS PVT. LTD.,JASOLA, NEW DELHI	SATYA SMRUTI MOHANTY	//
	WP(C)/24035/2026	VS UNION OF INDIA	VS	0 //
335	D-WP(C)/34620/2026	M/S.CJ DARCL LOGISTICS LTD., JAJPUR	SATYA SMRUTI MOHANTY	//
	WP(C)/24036/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/33782/2026	JAYKUMARI PATEL	RASMITA SWAIN	//
	WP(C)/24037/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/34386/2026	SURATH SENAPATI @ SURATH KUMAR SENAPATI	DIBYARANJAN BARIK	//
	WP(C)/24038/2026	VS COLLECTOR, KATAKA	VS	0 //
338	D-WP(C)/33006/2026	RABINDRANATH JOSHI	KUNAL KUMAR SWAIN	//
	WP(C)/24039/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/34722/2026	RAMESH CHANDRA DAS	SUSHANTA KUMAR MISHRA	//
	WP(C)/24040/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/34714/2026	SHAMBHU NATH MOHANTY	SUSHANTA KUMAR MISHRA	//
	WP(C)/24041/2026	VS	VS	0

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341	D-WP(C)/33439/2026 WP(C)/24042/2026	STATE OF ODISHA SAGAR RANJAN BISWAL VS	SAROJA KANTA SAMAL VS	// // 0
342	D-WP(C)/34662/2026 WP(C)/24043/2026	STATE OF ODISHA DEBASHIS PANDA VS	AMITABH MISHRA VS	// // 0
343	D-WP(C)/32323/2026 WP(C)/24044/2026	STATE OF ODISHA NEKULA @ NAKULA NAIK VS	BASUDEV BARIK VS	// // 0
344	D-WP(C)/34636/2026 WP(C)/24045/2026	STATE OF ODISHA AMARJIT MAHAPATRA VS	PRABODHA CHANDRA NAYAK VS	// // 0
345	D-WP(C)/34752/2026 WP(C)/24046/2026	STATE OF ODISHA T. NRUSHINGHA ROUT VS	PARSURAM PANDA VS	// // 0
346	D-WP(C)/33550/2026 WP(C)/24047/2026	STATE OF ODISHA ASHOK KUMAR MAHANA VS	SHASHI BHUSAN JENA VS	// // 0
347	D-WP(C)/34241/2026 WP(C)/24048/2026	STATE OF ODISHA KESHABA ROHIDAS VS	SUNIL KUMAR PANDA VS	// // 0
348	D-WP(C)/33587/2026 WP(C)/24049/2026	THE COLLECTOR AND D.M. JHARSHUGUDA DEVARAJ SHARMA VS	TUSAR KANTA MAHANTA VS	// // 0
349	D-WP(C)/34059/2026 WP(C)/24050/2026	STATE OF ODISHA BAPI DAS VS	RAMA KRISHNA BISOI VS	// // 0
350	D-WP(C)/28528/2026 WP(C)/24051/2026	STATE OF ODISHA BASANTA KUMAR MALLICK VS	ARUNA NAYAK VS	// // 0
351	D-WP(C)/32503/2026 WP(C)/24052/2026	STATE OF ODISHA LOPAMUDRA ROUT VS	SRIKANTA MAHUNTA VS	// // 0
		ASHOK KUMAR ROUT		//

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352	D-WP(C)/34061/2026 WP(C)/24053/2026	PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
353	D-WP(C)/32380/2026 WP(C)/24054/2026	MAA SANTOSHI SELF HELP GROUP (SHG)SIKHARPUR, NAYAGARH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
354	D-WP(C)/34282/2026 WP(C)/24055/2026	MANORANJAN MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
355	D-WP(C)/33367/2026 WP(C)/24056/2026	PRADIP KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
356	D-WP(C)/32856/2026 WP(C)/24057/2026	UNION OF INDIA VS LAND ACQUISITION, ZONE OFFICER, TALCHER	AJAY KUMAR ROY VS	// 0 //
357	D-WP(C)/33381/2026 WP(C)/24058/2026	DIBYA RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
358	D-WP(C)/34302/2026 WP(C)/24059/2026	PRABINA MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/34400/2026 WP(C)/24060/2026	LAXMANA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
360	D-WP(C)/32847/2026 WP(C)/24061/2026	M/S.JAGDAMBA POLYMERS LTD., BALESWAR VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
361	D-WP(C)/34564/2026 WP(C)/24062/2026	MINATI PATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
362	D-WP(C)/33519/2026 WP(C)/24063/2026	AMIT KUMAR PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
363	D-WP(C)/33285/2026	RAMBHA KESAVA RAO	SUSHREE SANGITA PASAYAT	//

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	WP(C)/24064/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/33556/2026	MUKESH KUMAR THACKER	PRAJNA SARITA MOHANTY	//
	WP(C)/24065/2026	VS INDIAN BANK, RANIHAT BRANCH, CUTTACK	VS	0 //
365	D-WP(C)/34280/2026	SATYABRATA NAIK	SAROJA KANTA SAMAL	//
	WP(C)/24066/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/32455/2026	NANDANI NAIK @ NANDINI NAIK	KSHIROD KUMAR ROUT	//
	WP(C)/24067/2026	VS UNION OF INDIA	VS	0 //
367	D-WP(C)/34520/2026	AJIT KUMAR PRADHAN	KUNAL KUMAR SWAIN	//
	WP(C)/24068/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/34529/2026	CHYABAN PRADHAN	KUNAL KUMAR SWAIN	//
	WP(C)/24069/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/34402/2026	GURU KARNA	JAGABANDHU SAHU	//
	WP(C)/24070/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/34861/2026	SANJAY SAHU	HRUDANANDA MOHAPATRA	//
	WP(C)/24071/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/34518/2026	MANAGING COMMITTEE OF SHANTI MAITRI UCHHA VIDYAPITHA, BARGARH	KUNAL KUMAR SWAIN	//
	WP(C)/24072/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/34848/2026	MANAGING COMMITTEE OF K.M.B.HIGH SCHOOL, KEMPASADA, KENDUJHAR	KUNAL KUMAR SWAIN	//
	WP(C)/24073/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/34836/2026	SUKESH PARHI	BIKRAM KESHARI MOHANTY	//
	WP(C)/24074/2026	VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	VS	0 //
374	D-WP(C)/34580/2026	SUDHANSHU SEKHAR SATPATHY	SUKANTA KUMAR MISHRA	//
	WP(C)/24075/2026	VS	VS	0

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375	D-WP(C)/34523/2026 WP(C)/24076/2026	STATE OF ODISHA ARYANARAYAN PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
376	D-WP(C)/19633/2026 WP(C)/24077/2026	STATE OF ODISHA DHARMENDRA KUMBHAR VS	RAJIB RATH VS	// // 0
377	D-WP(C)/34548/2026 WP(C)/24078/2026	STATE OF ODISHA SHUSANTA KUMAR SAHOO VS	SUDEEPTA KUMAR SINGH VS	// // 0
378	D-WP(C)/24296/2026 WP(C)/24079/2026	STATE OF ODISHA ALL ODISHA STATE ROAD TRANSPORT VS	KAILASH CHANDRA MISHRA VS	// // 0
379	D-WP(C)/33831/2026 WP(C)/24080/2026	STATE OF ODISHA SOMANATH NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
380	D-WP(C)/31646/2026 WP(C)/24081/2026	STATE OF ODISHA AMAR QUIRTI SETHI VS	SAROJA KANTA SAMAL VS	// // 0
381	D-WP(C)/30724/2026 WP(C)/24082/2026	STATE OF ODISHA PUSPANJALI SABATH VS	SHANTI RANJAN BEHERA VS	// // 0
382	D-WP(C)/34583/2026 WP(C)/24083/2026	STATE OF ODISHA JHASKETAN MEHER VS	SUKANTA KUMAR MISHRA VS	// // 0
383	D-WP(C)/34639/2026 WP(C)/24084/2026	STATE OF ODISHA PIUSHA RANJAN PARIDA VS	DR. BINODA KUMAR MISHRA VS	// // 0
384	D-WP(C)/33668/2026 WP(C)/24085/2026	STATE OF ODISHA DOLA GOBINDA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
385	D-WP(C)/33864/2026 WP(C)/24086/2026	STATE OF ODISHA SUSHIL KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/31048/2026 WP(C)/24087/2026	RAJKISHORE PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
387	D-WP(C)/34336/2026 WP(C)/24088/2026	ADYAARUNAMA PRUSTY VS STATE OF ODISHA	SOURMYA JYOTI BISWAL VS	// 0 //
388	D-WP(C)/33424/2026 WP(C)/24089/2026	PRADEEP KUMAR PADHY VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// 0 //
389	D-WP(C)/34640/2026 WP(C)/24090/2026	MANORANJAN SAMANTARAY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
390	D-WP(C)/33397/2026 WP(C)/24091/2026	PRAKASH MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
391	D-WP(C)/31805/2026 WP(C)/24092/2026	ARUN KUMAR ROUTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
392	D-WP(C)/33400/2026 WP(C)/24093/2026	JYOTI PRAKASH SWAIN VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
393	D-WP(C)/31809/2026 WP(C)/24094/2026	INDRAMANI NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
394	D-WP(C)/34897/2026 WP(C)/24095/2026	M/S SAHOO AND SAHOO TRANSPORT, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
395	D-WP(C)/33870/2026 WP(C)/24096/2026	PRAMILA NAYAK VS THE COMMISSIONER, B.M.C., BHUBANESWAR	SURYA PRATAP DEO VS	// 0 //
396	D-WP(C)/33333/2026 WP(C)/24097/2026	SAILENDRA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
397	D-WP(C)/31115/2026	LINGARAJ JENA	AJAYA KUMAR MOHARANA	//

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	WP(C)/24098/2026	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/33159/2026	BHARAT MANDAL	NIRANJAN PANDA	//
	WP(C)/24099/2026	VS STATE OF ODISHA	VS	() //
399	D-WP(C)/34534/2026	BAIKUNTHANATH BARIK	KUNAL KUMAR SWAIN	//
	WP(C)/24100/2026	VS STATE OF ODISHA	VS	() //
400	D-WPCRL/22994/2026	IBRAHIM KHAN	LAXMIDHAR PANGARI	/ /0
	WPCRL/106/2026	VS STATE OF ODISHA	VS	() //
401	D-ABLAPL/16895/2026	INFORMANTS FATHER IN LAW	GOPINATH MISHRA	SORO /449 /2026
	ABLAPL/9000/2026	VS STATE OF ODISHA	VS	() //
402	D-ABLAPL/22452/2026	LAXMIPRIYA PRADHAN	SMRUTI RANJAN RAO	BAGHAMARI /112 /2024
	ABLAPL/9001/2026	VS STATE OF ODISHA	VS	() //
403	D-ABLAPL/22484/2026	SUDHANSHU SAHOO @ CHANDAN	UMA SHANKAR PATEL	RAJGANGPUR /383 /2026
	ABLAPL/9002/2026	VS STATE OF ODISHA	VS	() //
404	D-ABLAPL/22551/2026	PRASANTA SETHY	DEEPAK KU SAHOO	MARSHAGHAI /294 /2026
	ABLAPL/9003/2026	VS STATE OF ODISHA	VS	() //
405	D-ABLAPL/20779/2026	KAILASH CHANDRA MOHANTY	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/9004/2026	VS STATE OF ODISHA	VS	() //
406	D-ABLAPL/21020/2026	SRUTISHREE BISWAL	UPASANA BAL	//
	ABLAPL/9005/2026	VS THE STATION HOUSE OFFICER (SHO),CYBER POLICE STATION	VS	() //
407	D-ABLAPL/22179/2026	MD. USIM @ USIM UDDIN	DEEPAK RANJAN PARIDA	NIALI /300 /2020
	ABLAPL/9006/2026	VS STATE OF ODISHA	VS	() //
408	D-ABLAPL/22218/2026	SK. FAQHRUL AMIN	JITENDRA SAMANTARAY	MAHILA P.S. BUXIBAZAR /83 /2026
	ABLAPL/9007/2026	VS	VS	()

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409	D-ABLAPL/22558/2026 ABLAPL/9008/2026	STATE OF ODISHA SUNIL BEHERA VS	BISWAPRAKASH MOHAPATRA VS	// BADACHANA /237 /2026 ()
410	D-ABLAPL/22559/2026 ABLAPL/9009/2026	STATE OF ODISHA GURUKRUSHNA TAREI VS	KOUSIK ANANDA GURU VS	// BARIPADA SADAR /179 /2026 ()
411	D-ABLAPL/22565/2026 ABLAPL/9010/2026	STATE OF ODISHA MUKESH KUMAR SAHOO@ MUKA SAHOO VS	AMULYA RATNA PANDA VS	// BINJHARPUR /352 /2026 ()
412	D-ABLAPL/22722/2026 ABLAPL/9011/2026	STATE OF ODISHA GANDHARBA PRADHAN VS	ABHISHEK PRADHAN VS	// RAMACHANDI /20 /2017 ()
413	D-ABLAPL/22724/2026 ABLAPL/9012/2026	STATE OF ODISHA NARESH SAMAL @ NARESH CHANDRA SAMAL VS	MANORANJAN MUDULI VS	// / /0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/0000004/2026
414	D-ABLAPL/22728/2026 ABLAPL/9013/2026	STATE OF ODISHA SUKANT SETHI VS	ASISH CHANDRA RATH VS	BADAMBADI /346 /2026 ()
415	D-ABLAPL/22731/2026 ABLAPL/9014/2026	STATE OF ODISHA SANJAY BHARATI @ BAPI BHARATI VS	SANTOSH KUMAR ROUT VS	// DHUSURI /311 /2026 ()
416	D-ABLAPL/22734/2026 ABLAPL/9015/2026	STATE OF ODISHA MAHMMAD EKBAL @ MD.IQBAL VS	SIDHARTHA DAS VS	// BOLANI /114 /2026 ()
417	D-ABLAPL/22231/2026 ABLAPL/9016/2026	STATE OF ODISHA KAPIL JHAWAL @ KAPIL JHAWAR VS	AVIRAM PATRA VS	// SAHID NAGAR P.S. /643 /2019 ()
418	D-ABLAPL/22456/2026 ABLAPL/9017/2026	STATE OF ODISHA SUBHASHREE SINGH VS	SMRUTI RANJAN RAO VS	// BAGHAMARI /112 /2024 ()
419	D-ABLAPL/19102/2026 ABLAPL/9018/2026	STATE OF ODISHA ANJUA MALIK VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI /241 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/19609/2026 ABLAPL/9019/2026	BRAHMANANDA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BASUDEVPUR /358 /2026 () //
421	D-ABLAPL/22801/2026 ABLAPL/9020/2026	CHITTA RANJAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //
422	D-ABLAPL/22423/2026 ABLAPL/9021/2026	BAPI NAYAK VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	INDUASTRIAL,NISA /255 /2026 () //
423	D-ABLAPL/22804/2026 ABLAPL/9022/2026	SIBANI MANNA VS STATE OF ODISHA	BISWAJIT SAHOO VS	BHARATPUR PS /634 /2026 () //
424	D-ABLAPL/20093/2026 ABLAPL/9023/2026	SANATANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /403 /2026 () //
425	D-ABLAPL/22645/2026 ABLAPL/9024/2026	LOCHAN GOUDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /75 /2026 () //
426	D-ABLAPL/21953/2026 ABLAPL/9025/2026	KALIA @ BADAL PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /203 /2026 () //
427	D-ABLAPL/22664/2026 ABLAPL/9026/2026	NARAYAN PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /851 /2023 () //
428	D-ABLAPL/22577/2026 ABLAPL/9027/2026	BIBHUTI BHUSAN PALEI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIRANGPUR TOWN /227 /2026 () //
429	D-ABLAPL/22686/2026 ABLAPL/9028/2026	KRUPASINDHU MUDULI VS UNION OF INDIA	BIKRAM SENAPATI VS	/ /0 () //
430	D-ABLAPL/22303/2026 ABLAPL/9029/2026	GORILA BANSI @ G. BANISI DORA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	DIGAPAHANDI /474 /2024 () //
431	D-ABLAPL/22710/2026	SANTOSH BEHERA	LAKSHMAN MISHRA	BARANGA /360 /2026

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CASES REGISTERED REPORT AS ON :30/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9030/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/22743/2026 ABLAPL/9031/2026	KESHAB KUMAR DEY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	CYBER CRIME AND E.O, BALASORE /30 () //
433	D-ABLAPL/22737/2026 ABLAPL/9032/2026	ALEKHA CHANDRA MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	INFOVALLY UPD BHUBANESWAR /290 () //
434	D-ABLAPL/22741/2026 ABLAPL/9033/2026	PRAMODA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /254 /2026 () //
435	D-ABLAPL/22744/2026 ABLAPL/9034/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /54 /2025 () //
436	D-ABLAPL/22747/2026 ABLAPL/9035/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /43 /2025 () //